

women is there not only outside the House but there is also exploitation of women parliamentarians inside this august House I have been standing for last five minutes to catch the eyes of the Chair, Sir, the plateau region of Bihar is experiencing severe drought situation People of that region have been facing water and foodgrains problem for the last one year Many persons including the Prime Minister have visited that area Before the visit by the Members of Parliament (*Interruptions*)

[*English*]

MR CHAIRMAN That subject is over now

[*Translation*]

SHRI MOHANALAJHIKRAM (Mandla)
Mr Chairman, Sir, an accident took place in Madal area on 30th in which a bus and a train collided on the crossing The main reason behind the accident is improper maintenance of railways in that area Mampur is the biggest narrow gauge railway junction in Asia Earlier the DRM office was there which has since shifted to Nagpur as a result of which railways are not being properly maintained there It was the fourth accident in which 7 persons were killed and 15 other seriously injured The Governor has announced the payment of Rs 5000 to the family of each deceased persons, Rs 2000 to seriously injured persons and Rs 1000 to other persons who sustained minor injuries But it is a matter of great regret that the Ministry of Railways has not announced any compensation for the family of deceased and injured persons Therefore I would like to submit that the Railways should immediately make announcement for payment of compensation of Rs one lakh to the family of each deceased Rs 50 000 to grievously injured persons and Rs 25 000 to the persons who sustained minor injuries Besides that the DRM office which has been shifted to Nagpur should be brought back to Mainpur so that the recurrence of such accidents could be checked

[*English*]

MR CHAIRMAN Now paper to be laid on the Table

Shri Sukh Ram

12.50 hrs

PAPERS LAID ON THE TABLE

Notification under Indian Telegraph Act, 1885.

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRISUKH RAM) I beg to lay on the table a copy of the Notification No. G S R 62(E) Hindi and English versions) Published in Gazette of India dated the 11th February, 1993, containing compendium to the Notification No G S R 830(E) dated the 28th October, 1992, issued under section 7 of the Indian Telegraph Act 1885

[*Pleas* in Library See No T 3886/93]

12.59 hrs

PUBLIC ACCOUNTS COMMITTEE

Forty Seventh Report

[*Translation*]

SHRI ATAL BIHARI VAJPAYEE (Lucknow) Mr Chairman Sir I beg to present the Forty Seventh Report (Hindi and English versions) of the Public Accounts on Utilisation of Foreign Assistance

12.59 1/2 hrs

STANDING COMMITTEE ON DEFENCE

[*English*]

SHRIBUTA SINGH (Jalore) Sir I beg to present the First Report (Hindi and English versions) of the Standing Committee on Defence of Demands for Grants (1993-94) of the Ministry of Defence